

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 259 of 2021**  
**&**  
**I.A. No. 599 of 2021**

**IN THE MATTER OF:**

**CRPL Infra Pvt. Ltd.**

**...Appellant**

**Versus**

**Shri Anil Agarwal, Resolution Professional & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Rajendra Singhvi and Mr. Rajesh Agarwal, Advocates.**

**For Respondent: Mr. Joy Saha, Sr. Advocate with Mr. Naresh Kumar Agarwala, Mr. Kanishk Khetan, Advocates for R-1.**

**Mr. Arun Kumar Gupta, R-1 (PCA)**

**Mr. Anil Agarwal (RP in Person)**

**Mr. Ishan Sanghi, Advocate for R-8**

**Mr. Abhinav Srivastava, Mr. Nirmal Prasad and Mr. Renosh Sacob, Advocates for CoC.**

**ORDER**  
**(Virtual Mode)**

**12.04.2021** Heard Learned Counsel for the Appellant on I.A. No. 599 of 2021 for condonation of delay of 9 days as stated in para 3 (e) of the Application.

2. From the perusal of the record it appears that Respondent No. 8 – Om Logistics Ltd. has filed the I.A. No. 717 of 2021 on 06.04.2021 objecting that Sh. Rajesh Agarwal was not a Director of the Appellant when the Appeal was filed.

3. The Learned Counsel for the Appellant has filed the Reply to the aforesaid I.A. filed by Respondent No. 8 on 07.04.2021 which is taken on record.

4. The Learned Counsel for the Respondent No. 8 seeks and is granted one week to file Rejoinder to the Reply filed by the Appellant.

5. Learned Counsel for the Respondent No. 1 seeks and is granted one-week time to file Reply to I.A. NO. 599 of 2021 filed by the Appellant.

6. Enquiry was made by this Bench as to whether plan has been approved. It was informed by the Learned Counsel for the Respondent No. 1 the plan was approved on Friday i.e. 09.04.2021.

7. Mr. Abhinav Srivastava, Advocate submits that he proposes to appear on behalf of Respondent No. 2 to 6. He also undertakes to file Vakalatnama on next date of hearing.

List the Appeal 'For Admission (Fresh Cases)' on **10<sup>th</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

R. N./ nn./